

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>01.08.2005</p> <p>OA No. 339/2005</p> <p>None present for the applicant.</p> <p>The case is dismissed by a separate order.</p>
	<p>(M.K. MISHRA) MEMBER (A)</p> <p>(KULDIP SINGH) VICE CHAIRMAN</p>
	<p>AHQ</p>
	<p>MA 278/2005 (OA 339/2005)</p> <p>25.08.2005</p> <p>Mr.S.K.Gupta, Counsel for the applicant. None for the respondents.</p> <p>This case has been listed before the Division Bench due to non availability of the Division Bench. Be listed before the Hon'ble Division Bench on 13.09.2005.</p>
	<p>DEPUTY REGISTRAR</p> <p>S.K.S.</p>

13.09.2005

Mr.S.K.Gupta, Counsel for the applicant.

This case has been listed before the Deputy Registrar due to non availability of the Division Bench. Be listed before the Hon'ble Division Bench on 26.09.2005.

DEPUTY REGISTRAR

S.K.S.

26.9.2005

Mr.S.K.Gupta, Counsel for the applicant.

This case has been listed before the Deputy Registrar, due to non availability of the Division Bench. Be listed before the Hon'ble Division Bench on 20.10.2005.

DEPUTY REGISTRAR

S.K.S.

26.10.2005

MA 278/2005 (OA 339/2005)

None present for the applicant.

This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before Hon'ble Bench on 05.12.2005.

(GURMIT SINGH)
DEPUTY REGISTRAR

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>MA 278/2005 in OA No. 339/05 05.12.05</p> <p>None for the applicant...</p> <p>This case has been listed before the Deputy Registrar due to non-availability of the Division Bench. Be listed before the Hon'ble Division Bench on 10.01.06.</p> <p><i>[Signature]</i> 5/15 [GURMIT SINGH] AKV DEPUTY REGISTRAR.</p>
	<p>10.01.2006</p> <p>MA 278/2005 (OA No. 339/2005)</p> <p>None present for the applicant.</p> <p>This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before Hon'ble Bench on 01.02.2006.</p> <p>(GURMIT SINGH) DEPUTY REGISTRAR</p> <p>AHQ</p>

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

5.

MA 278/2005 in OA 339/2005

1.02.2006

Mr.S.K.Gupta, counsel for applicant.

This Misc. Application has been moved by the applicant for restoration of the OA, which was dismissed on 1.8.2005. None has put in appearance on behalf of the applicant even on second call. It appears that the applicant is not interested in pursuing the matter. Accordingly, the MA is dismissed for non-prosecution.

(A.K.BHATT)
MEMBER (A)

(M.L.CHAUHAN)
MEMBER (J)

S.

MA 278/2005 in OA 339/2005

1.02.2006

Mr. S.K.Gupta, counsel for applicant.

This Misc. Application has been moved by the applicant for restoration of the OA, which was dismissed on 1.8.2005. None has put in appearance on behalf of the applicant even on second call. It appears that the applicant is not interested in pursuing the matter. Accordingly, the MA is dismissed for non-prosecution.

Sd/-
(A.K.BHATT)

MEMBER (A)

Sd/-
(M.L.CHAUHAN)

MEMBER (J)